

THE HIGH COURT OF KERALA

A6-77742/2018

Kochi : 682 031

Dated: 25-09-2018

OFFICIAL MEMORANDUM

Sub: High Court Establishment - filling up of the vacancy in the category of Overseer Grade II - willingness called for – regarding.

It is proposed to fill up the vacancy in the category of Overseer Grade II in the High Court in the scale of pay of ₹ 22,200 – 48,000, by appointment by transfer, from among the qualified approved probationers working in the categories having identical scales of pay or lesser scales of pay than that of Overseer Grade II.

The qualifications prescribed for the post are as follows;


1. S.S.L.C. or equivalent
2. Diploma in Electrical Engineering;

(Or)

Certificate (Two years' course) in Wireman/ Electrician awarded by K.G.T.E. or N.C.V.T. with three years' experience.

Qualified and willing approved probationers working in the categories having identical scales of pay and lesser scales of pay than that of Overseer Grade II are directed to submit their willingness in writing in the Register available in the 'A' Section, High Court on or before 03.10.2018.

(By Order)


G. Rathi
Deputy Registrar

To

The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The P.A. & Addl.P.A. to the Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Section Officer, 'K' Section, High Court.
The Section Officer, Kerala Judicial Academy, Athani.
All Section Heads, High Court.
The Civil Sergeant, High Court.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court.
The IT Section, High Court (for publishing in the High Court website)
The Administrative Records Sections, High Court.
The Notice Board, High Court .
The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members (including those who are on leave) working under them.